

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 1.

C.P. (IB)/814(MB)2023

CORAM:

**SHRI SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Kiranakart Technologies Private Limited**

**Vs**

**Stellar Value Chain Solutions Private limited**

**IBC Under Sec 9**

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**ORDER**

Adv. Akash Menon a/w Adv. Shruti Singhi for OC. Adv. Siddharth Rathod i/b Naik & Naik Company for CD.

Counsel for CD seeks two weeks' time to file reply. CD is directed to file its reply before the next date of hearing. List the matter on **13.10.2023**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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